

purchased the land after the formation of the society ;

(c) the number of members of this Society who are employees of the Land and Building Department of the Delhi Administration and the Delhi Development Authority ; and

(d) the names of the members of the Society as on the 13th November, 1959, 1st May, 1961 and 21st December, 1966 showing their addresses and designation.

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :
(a) About 69 acres of land under roads, parks, etc. in Preet Nagar area, was transferred by the Coloniser to the Preet Nagar Co-operative House Building Society.

(b) About 105 acres of land was purchased by about 1,200 members of the society prior to 13th November, 1959. No member purchased land after the formation of the society.

(c) According to the Society, none of its members is an employee of the Land and Building Department of the Delhi Administration or the Delhi Development Authority.

(d) The information required is not available. No co-operative house building society was required before 1967 to furnish lists of their members.

**PREET NAGAR CO-OPERATIVE
HOUSE BUILDING, SOCIETY,
DELHI**

6055. Shri Ram Dhan :
Shri Ram Charan :

Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that the Preet Nagar Co-operative House Building Society, Delhi is being allotted 30 per cent acreage of land in addition to the acreage acquired from the society, though the compensation to be paid to this Society covers the cost of land left for Roads, Parks, etc. ;

(b) whether it is also a fact that under the extant policy of the Delhi Administration for allotment of land in Delhi-Shahdara Area this Society, which has a membership of about 1420, is entitled to allotment of land at the rate of one acre per 12 members, reduced by 15 per cent general cut, i.e. 100 acres in all ; and

(c) if so, whether they are being allotted near about 175 acres of land ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :
(a) to (c). No. About 1,200 members of this Society had purchased 105 acres of land prior to 13th November, 1959. In addition, about 69 acres of land under roads and parks was transferred by the Coloniser to the Society. This Society is normally entitled to the allotment of land equivalent to the area acquired from it. However, against an area of 174 acres, only about 148 acres of land is being allotted to it. The reduction represents the uniform cut of 15 per cent imposed on the allottable area to various societies in Shahdara.

**ALLOTMENT OF LAND TO THE
RAILWAY BOARD'S EMPLOYEES
CO-OPERATIVE SOCIETY IN
DELHI-SHAHDARA AREA**

6056. Shri Ram Dhan :
Shri Ram Charan :

Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether the Railway Board's Employees Co-operative Housing Society had been given the commitments with regard to the allotment of land in Delhi-Shahdara area that the Society would be accommodated in Sector E-12 ; and that as far as possible this Society would be allotted a compact piece of 99 acres of undeveloped land in Delhi-Shahdara area ; and

(b) if so, whether Government will ensure that the said commitments are honoured and Delhi Administration will not be allowed to wriggle out of this commitment unilaterally ?

The Minister of Health and Family Planning and Works, Housing and

Urban Development (Shri K. K. Shah) :
(a) and (b). The required information is being collected and will be laid on the Table of the Sabha.

CHILDREN'S HOSPITALS IN GUJARAT

6057. Shri Narendra Singh Mahida :
Will the Minister of **Health and Family Planning and Works, Housing and Urban Development** be pleased to state :

(a) whether it is fact that Government propose to establish Children's Hospitals in Gujarat as a part of the Family Planning Programme ; and

(b) if so, the number of hospitals that are likely to be established in Gujarat during the financial year 1970-71 ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :
(a) There is no such proposal at present.

(b) Does not arise.

FOREIGN EXCHANGE RACKET IN DELHI

6058. Shri B. K. Daschowdhury :
Will the Minister of **Finance** be pleased to state :

(a) whether any raids were conducted in January, 1970 by the Central Bureau of Investigation in the capital and other places to unearth a foreign exchange racket ;

(b) whether any arrests were made in this regard ; and

(c) if so, the details thereof and the action taken by Government in this regard ?

The Minister of State in the Ministry of Finance, (Shri P. C. Sethi) : (a) to (c). In January, 1970, some searches were conducted at Delhi by the officers of the Central Bureau of Investigation, as a result of which foreign exchange of the value of about Rs.13,395 in currency and travellers' cheques, and Rs.3,221 in Indian currency, besides some documents, were recovered. In connection with this case, two persons were placed under arrest. The case is under further investigation.

OFFER OF FOREIGN INVESTMENT IN INDIA

6059. Shri N. Shivappa : Will the Minister of **Finance** be pleased to state :

(a) whether the U. K., West Germany, Italy, Austria, Yugoslavia, Iran, Afghanistan and the United Arab Republic have expressed their desire to invest capital in India ;

(b) if so, what are the specific projects sponsored by these countries ; and

(c) the reaction of Government thereto ?

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) : (a) and (b). During the period January 1969 to March, 1970, numbers of enquiries and proposals received in the Indian Investment Centre were 16 from the parties in the U. K., 11 from those in West Germany and 3 from those in Austria. During this period the Indian Investment Centre did not receive any such enquiries or proposals from Italy, Yugoslavia, Iran, Afghanistan and the United Arab Republic. Information regarding offer directly received by Indian entrepreneurs from foreign parties is not known.

The product-wise break up of the Joint venture enquiries and proposals received by the Indian Investment Centre from the parties in the U. K., West Germany and Austria during periods January 1969 to March 1970 is given in the statement laid on the Table of the Lok Sabha. [Placed in Library See. N. LT-3168/70].

(c) The proposals and enquiries handled by Indian Investment Centre are preliminary in nature. As and when any of these enquiries and proposals fructify, they will be considered in accordance with the Government's normal policy on foreign investments and/or collaborations. So far only the proposal of Messrs Steyr Daimler Puch A. G., Austria to manufacture tractors in India has been approved by the Government.

बीबी योजना में राज्यों को केन्द्रीय सहायता

6060. श्री रामाबतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :